

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 276 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: M/s Effects Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Manish Raj, CP for ROC Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Dept.

ORDER

Reserved for Clarification/Orders.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**